## Before the Appellate Tribunal for Electricity

(Appellate Jurisdiction)

## Appeal No. 289 of 2013

Dated: 12th November, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson

Hon'ble Mr. Rakesh Nath, Technical Member

Tata Power Delhi Distribution Ltd. ... Appellant(s)

Versus

Delhi Electricity Regulatory Commission ....Respondent(s)

Counsel for the Appellant (s): Mr. Sitesh Mukherjee

Mr. Sakya Singha Chaudhary

Mr. anand Kr. Srivastva

## **ORDER**

Admit. Issue notice to the Respondents returnable on 03.12.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on *03.12.2013*.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam) Chairperson

Ts/vs